

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF FIPOLA RETAIL (INDIA) PRIVATE LIMITED
 CIN : U15321TN2016PTC131906
 Date of commencement of CIRP: 02nd May 2023

List of Creditors - as on 17th January 2024

Filing under clause (c) of sub-regulation (2) of regulation 13 the IBCB (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Government dues)
(Annexure-7)

Sl NO	Department	Details of Claim Received			Details of Claim admitted							Amount of claim under verification	Remarks, if any		
		Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of Contingent Claim			Amount of any interest due, that may be set-off	Amount of claim not admitted
1	Income Tax (IDS)		01-06-2023	1,38,29,930	1,38,29,930	Nil	No	No	No	NA	NA	-	-	-	
2	Employee State Insurance Scheme		22-06-2023	52,68,904	52,68,904	Nil	No	No	No	NA	NA	-	-	-	
3	Employee Provident Fund Organisation		14-07-2023	1,52,14,164	1,52,14,164	Nil	No	No	No	NA	NA	-	-	-	
4	Assistant Commissioner, Alwarpet, GST		14-08-2023	10,58,418	10,58,418	Nil	No	No	No	NA	NA	-	-	-	
TOTAL				3,73,71,416	3,73,71,416										

Note : As the books of accounts of the Fipola Retail (India) Pvt Ltd are not available, the claim has been verified with the documents submitted by the claimants and are admitted.

